

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1688
TO BE ANSWERED ON 02.07.2019

NATIONAL SOCIAL ASSISTANCE PROGRAMME

1688. SHRI SANJAY HARIBHAU JADHAV:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the main features of the National Social Assistance Programme;
- (b) the funds allocated and spent during the last five years and the current year, State and Union Territory-wise;
- (c) whether the beneficiaries have been selected from BPL families under the said programme;
- (d) if so, whether this criteria is justified and if so, the reasons therefor;
- (e) whether the Government proposes to effectively implement the said programme and ensure that its benefits reach the needy; and
- (f) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Under the National Social Assistance Programme(NSAP), five separate welfare schemes, namely: a) Indira Gandhi National Old Age Pension Scheme(IGNOAPS), b)Indira Gandhi National Widow Pension Scheme(IGNWPS), c) Indira Gandhi National Disability Pension Scheme(IGNDPS), d) National Family Benefit Scheme and e) Annapurna Scheme are being implemented.

In respect of first three schemes, targeted beneficiaries are provided with monthly financial assistance ranging between Rs.200/ to Rs500/, as the case may be. Under the National Family Benefit Scheme, below poverty line (BPL) households are entitled to receive a one-time lump-sum amount to the tune of Rs.20,000/- on the death of primary breadwinner aged between 18 and 59

years, whereas under the Annapurna Scheme, 10KG of food grains per month is provided free of cost to those identified beneficiaries who are otherwise eligible but are not receiving the old age pension. State/UT-wise details of funds allocated/spent under NSAP during last five years and current year are at **Annexure**.

(c) & (d): Yes sir, the mandate of the National Social Assistance Programme is to extend the assistance to the beneficiaries belonging to Below Poverty Line(BPL) families only.

(e) & (f): For effective implementation of NSAP, information technology interface has been strengthened. With this initiative, list of the beneficiaries has been digitized and against over 15 crore transactions through Direct Benefit Transfer(DBT) mode recorded in Financial Year 2017-18, during 2018-19, 21.27 crore DBT transactions have been reported by the States/ Union Territories.

Annexure

**Annexure for Lok Sabha Unstarred Question No. 1688 for reply on 02-07-2019
Details of Allocation and funds Spent under National Social Assistance Programme (NSAP)
State/UTs-wise during the last five years and current year**

(₹ in lakh)

Sl. No.	States/UTs	2014-2015		2015-2016		2016-2017		2017-2018		2018-2019		2019-20 (as on 27-6-19)	
		Allocation	Funds Spent	Allocation	Funds Spent	Allocation	Funds Spent	Allocation	Funds Spent	Allocation	Funds Spent	Allocation	Funds Spent
1	Andhra Pradesh	27335.54	33847.55	24946.99	24912.08	46226.19	46226.17	27076.08	30664.44	31144.66	30664.44	26574.47	15888.60
2	Bihar	99293.82	99293.82	97694.25	149965.37	78156.74	78156.74	106563.53	106376.58	116099.42	114627.51	106136.80	62802.79
3	Chhattisgarh	23410.32	23410.32	25421.19	21502.74	30369.25	30369.25	28329.15	24252.91	27495.37	27281.60	27502.72	0.00
4	Goa	0.00	0.00	558.93	0.00	0.00	0.00	659.90	0.00	694.54	0.00	631.36	0.00
5	Gujarat	11583.30	11583.30	22486.87	11032.34	18622.91	18622.91	25442.88	14661.17	17448.02	17310.27	24751.60	11096.18
6	Haryana	5847.00	5847.00	8821.92	6329.55	13141.65	13141.65	9697.31	10493.10	10113.79	10113.79	9531.08	6130.12
7	Himachal Pradesh	2492.27	2492.27	2969.90	2858.49	4161.19	4161.19	3252.03	6433.40	4487.36	4464.00	3242.64	0.00
8	J & K	3453.06	3453.06	3384.76	3435.46	4568.62	4568.62	3670.83	4666.53	4854.52	4764.23	3784.97	0.00
9	Jharkhand	21899.13	21899.13	33564.73	38883.88	34438.70	34438.70	36862.27	35305.31	35837.97	35352.58	36399.82	7928.30
10	Karnataka	40012.50	40012.50	41801.68	38233.55	65061.43	65061.43	45529.31	51897.94	52168.88	52168.88	43767.78	26023.28
11	Kerala	10489.89	10489.89	18524.54	15205.19	11548.91	11548.91	20202.24	21751.21	34523.91	34197.86	19742.67	0.00
12	Madhya Pradesh	55840.38	55840.38	61156.84	83699.44	77286.20	77286.20	66817.22	75424.06	75963.70	75963.70	64807.15	0.00
13	Maharashtra	37053.67	37053.67	85567.49	29266.57	14926.87	14926.87	44260.91	41998.92	37566.10	36611.92	44660.18	18179.69
14	Odisha	53471.22	53471.22	54429.04	74634.84	66059.46	66059.46	60510.56	68156.30	65853.83	65841.97	59004.86	17306.50
15	Punjab	5054.50	5054.50	6624.63	5308.96	3062.85	3062.85	7399.39	0.00	3236.86	3236.86	7299.66	3286.43
16	Rajasthan	23456.55	23456.55	31108.36	23996.44	17594.63	17594.63	34416.99	41765.77	30944.36	30524.70	33785.24	0.00
17	Tamilnadu	43889.54	43889.54	52619.92	73018.07	48672.96	48672.96	55351.14	63219.31	63622.84	63610.69	53802.36	0.00
18	Telangana	19536.03	13024.02	17779.97	17468.16	31411.93	31411.93	19350.65	21915.14	20652.80	20309.59	18992.16	0.00
19	Uttar Pradesh	109269.59	109269.59	148307.80	112759.81	174069.69	174069.69	163923.31	151906.43	105473.96	105473.96	160927.34	70012.67

20	Uttarakhand	6584.44	6584.44	9482.02	7126.00	8099.25	8099.25	10707.55	6594.16	8546.54	8546.54	10343.74	0.00
21	West Bengal	71603.70	71603.70	61848.17	70709.83	100129.34	100129.34	65193.92	57939.11	60126.75	59551.87	63310.78	13828.13
NE States													
22	Arunachal Pradesh	825.84	825.84	2369.61	205.02	546.97	546.97	1116.55	0.00	1338.99	1238.08	2398.29	0.00
23	Assam	20150.36	20150.36	59979.40	32736.60	17333.97	17333.97	15063.35	14273.72	28568.86	23730.73	60705.22	14118.34
24	Manipur	1778.79	1778.79	4754.79	882.78	929.82	929.82	2268.15	2575.14	1058.26	987.89	4812.33	0.00
29	Meghalaya	1416.96	1416.96	5742.37	2409.99	1849.99	1849.99	2765.41	1669.50	1857.52	1781.64	5811.86	0.00
26	Mizoram	718.68	718.68	2049.09	1264.12	1106.37	1106.37	1036.74	1010.11	930.42	909.22	2073.89	0.00
27	Nagaland	1377.93	1377.93	3359.13	1445.70	2057.72	2057.72	2215.19	1107.60	2560.54	2505.43	3399.78	0.00
28	Sikkim	504.36	504.36	1256.88	269.23	533.64	533.64	578.73	788.66	281.60	261.25	1272.09	581.25
29	Tripura	5177.89	5177.89	11388.73	5445.95	5016.75	5016.75	4912.87	4717.26	3042.79	2424.55	11526.54	4652.12
	Sub Total	703527.26	703527.26	900000.00	855006.16	876984.00	876983.98	865174.14	861563.77	39638.97	834455.75	92000.00	271834.40
Union Territories													
30	A&N Islands	0.00	0.00	145.33	0.00	0.00	0.00	0.00	0.00	161.00	0.00	161.00	0.00
31	Chandigarh	0.00	0.00	118.76	201.97	0.00	0.00	133.82	0.00	132.34	0.00	132.34	0.00
32	D&N Haveli	0.00	0.00	170.47	0.00	0.00	0.00	0.00	0.00	187.76	0.00	187.76	0.00
33	Daman & Diu	0.00	0.00	29.44	0.00	0.00	0.00	0.00	0.00	33.14	0.00	33.14	0.00
34	NCT Delhi	4093.92	4093.92	6254.57	5429.89	5458.50	5458.50	5458.51	5458.50	5528.06	5458.50	5531.57	3132.41
35	Lakshadweep	0.00	0.00	18.00	0.00	0.00	0.00	12.49	0.00	19.76	0.00	19.76	0.00
36	Puducherry	749.01	749.01	1145.43	893.73	893.73	893.73	952.02	893.73	930.70	917.03	1013.06	613.35
	Sub Total	4842.93	4842.93	7882.00	6525.59	6352.23	6352.23	6556.85	6352.23	6992.76	6375.53	7078.63	3745.76
	GRAND TOTAL	708370.19	708370.19	907882.00	861531.75	883336.23	883336.21	871731.00	867916.00	853487.92	840831.28	920000.01	275580.16